

to ban trade in animals considered to be endangered and products derived therefrom.

- (v) States have been advised to coordinate and liaise with Directorate of Revenue Intelligence, Armed Forces, Customs and Coast Guards for better enforcement of the Wild Life (Protection) Act.
- (vi) Another centrally sponsored schemes has been operative to give assistance to States for captive breeding and rehabilitation of certain selected endangered species.
- (vii) States have been asked to offer monetary incentives for information that would lead to apprehension of poachers and illegal wildlife products. The Central Government is already giving monetary grant for this purpose.

[Translation]

**Welfare Schemes for Agricultural Labourers in Madhya Pradesh**

1036 SHRI KAMMODILAL JATAV Will the Minister of LABOUR be pleased to state:

(a) whether any new schemes for welfare of agricultural labourers have been undertaken in Madhya Pradesh;

(b) if so, the details thereof; and

(c) the number of labourers benefited from these schemes so far?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALAVIYA): (a) According to the information received from the Government of Madhya Pradesh, there have been no

new schemes for the welfare of agricultural labour since the Indira Krishi Sharmik Chhatipurti Yojna, 1982.

(b) and (c). Do not arise.

[English]

**Assistance for the promotion of sericulture**

1037. SHRI VAKKOM PURUSHO-THAMAN: Will the Minister of TEXTILES be pleased to state:

(a) the steps taken by the Central Silk Board for the promotion of sericulture;

(b) the criteria adopted for providing financial assistance and technical knowledge to voluntary associations meant for promoting sericulture functioning in different States; and

(c) whether the training and assistance to the farmers in such cases are provided through State Government agencies or directly by the Central Silk Board?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) In order to supplement the efforts of the State Governments to encourage the development of the silk industry, the Central Silk Board has established the following major units in the country for R & D and extension support;

- (i) 3 Central Sericulture Research & Training Institutes.
- (ii) 1 Central Technological Research & Training Institute.
- (iii) 15 Regional Sericulture Research Stations.
- (iv) 62 Research & Extension Centres.
- (v) 23 Silkworm Seed Production Centres under the National Silkworm Seed Project.
- (vi) 303 Chawkie Rearing Centres.